

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

(2022-2023)

(SEVENTEENTH LOK SABHA)

FIFTEENTH REPORT

ON

**Ministry of Health & Family Welfare
(Department of Health & Family Welfare)**

"Role of autonomous bodies/educational Institutions including Central Universities, Engineering Colleges, IIMs, IITs, Medical Institutes, Navodaya Vidyalayas and Kendriya Vidyalayas etc. in socio-economic development of Scheduled Castes and Scheduled Tribes" with special reference to implementation of reservation policy in the All India Institute of Medical Sciences (AIIMS)".

Presented to Lok Sabha on 26.07.2022

Laid in Rajya Sabha on 26.07.2022



**LOK SABHA SECRETARIAT
NEW DELHI**

26th July, 2022 / 4 Sravana, 1944 (Saka)

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**COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES (2022-23)**

Dr.(Prof.) Kirit Premjibhai Solanki - Chairperson

MEMBERS - LOK SABHA

2. Shri Girish Chandra
3. Shri Santokh Singh Chaudhary
4. Shri Guman Singh Damor
5. Shri Anil Firojiya
6. Shri Tapir Gao
7. Shri Rattan Lal Kataria
8. Smt. Goddeti Madhavi
9. Smt. Pratima Mondal
10. Shri Ashok Mahadeorao Nete
11. Shri Vincent H. Pala
12. Shri ChhediPaswan
13. Shri Prince Raj
14. Shri A. Raja
15. Shri Upendra Singh Rawat
16. Smt. Sandhya Ray
17. Shri Jagannath Sarkar
18. Shri Ajay Tamta
19. Shri Rehati Tripura
20. Shri Krupal BalajiTumane

MEMBERS - RAJYA SABHA

21. Shri Abir RanjanBiswas
22. Shri Neeraj Dangri
23. Smt. Kanta Kardam
24. Shri Samir Oraon
25. Shri Anthiyur P. Selvarasu
26. Shri Ram Shakal
27. Dr. V.Sivadasan
28. Dr. Sumer Singh Solanki
29. Shri Kamakhya Prasad Tasa
30. Shri Nabam Rebia

SECRETARIAT

- | | | | |
|----|-------------------|---|------------------|
| 1. | Shri D.R. Shekhar | - | Joint Secretary |
| 2. | Shri P.C. Choulda | - | Director |
| 3. | Shri V.K. Shailon | - | Deputy Secretary |
| 4. | Shri N.Touthang | - | Under Secretary |

INTRODUCTION

I, the Chairperson, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to finalise and submit the Report on their behalf, present this Fifteenth Report (Seventeenth Lok Sabha) on the subject "Role of autonomous bodies/educational Institutions including Central Universities, Engineering Colleges, IIMs, IITs, Medical Institutes, Navodaya Vidyalayas and Kendriya Vidyalayas etc. in socio-economic development of Scheduled Castes and Scheduled Tribes" with special reference to implementation of reservation policy in the All India Institute of Medical Sciences (AIIMS)" pertaining to the Ministry of Health & Family Welfare (Department of Health & Family Welfare).

2. The Committee took evidence of the representatives of the Ministry of Health & Family Welfare (Department of Health & Family Welfare) and All India Institute of Medical Sciences (AIIMS) on 21st September, 2021. The Committee wish to express their gratitude to the officers of the Ministry of Health & Family Welfare (Department of Health & Family Welfare)/ AIIMS for placing before the Committee the material and information the Committee required in connection with the examination of the subject.

3. The Report was considered and adopted by the Committee on 22.07.2022.

4. For facility of reference and convenience, the recommendations/observations of the Committee have been printed in bold letters in chapter II of the Report.

New Delhi;
26th July, 2022
04 Shraavana , 1944(Saka)

DR. (Prof.) KIRIT P. SOLANKI
Chairperson,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

CHAPTER 1

REPORT

A. BACKGROUND NOTE

The All India Institute of Medical Sciences (AIIMS) was established in 1956 as an institution of national importance by an Act of Parliament to develop patterns of teaching in undergraduate and postgraduate medical education in all its branches so as to demonstrate a high standard of medical education to all medical colleges and other allied institutions in India; to bring together in one place educational facilities of the highest order for the training of personnel in all important branches of health activity and to attain self-sufficiency in postgraduate medical education. The Institute has comprehensive facilities for teaching, research and patient care. AIIMS conducts teaching programs in medical and para-medical courses both at the undergraduate and postgraduate levels and awards its own degrees. AIIMS also runs a College of Nursing. The institute operates autonomously under the Ministry of Health and Family Welfare.

As far as AIIMS, New Delhi is concerned; the reservation policy is being followed for appointment through Direct Recruitment and by Promotion in all Group A (Non-Faculty), B & C categories of posts as per prevailing instructions/guidelines issued by the Government of India from time to time. Presently, the following is the status of reservation:

15% for Scheduled Castes,
7.5% for Scheduled Tribes.

2. **Reservation Roster for Faculty posts was implemented from 2011 due to following:**

(i) The Institute Body in its meeting held on 10.11.1972 vide agenda item no. 04 considered the agenda item titled "*to consider the question of exemption of Scientific, Technical and Research Staff employed mainly for conducting research from the purview of the reservation orders of the Govt. for Scheduled Castes and Scheduled Tribes candidates in the service of the AIIMS*" and decided as under:

"The Institute Body decided that the faculty positions, including Lecturers, may be exempted from the purview of reservation orders of the Government in view of

the fact that these belong to scientific technical and research category, for who conducting of research and its organization and direction are important functions. In case of all other categories proposed the Institute decided that the status quo may continue.”

(ii) In the light of the aforesaid decision of the Institute Body, no reservation was made applicable in faculty posts during the period from 1972 to 1982. However, the Institute Body in its meeting held on 11-01-1983 vide agenda item No. IB/3 titled “*ratification of the minutes of the Governing Body meeting held on 10.01.1983*” while ratifying the minutes of the Governing Body meeting held on 10-01-1983 (Item No. GB-3 titled “*to approve the recommendations of the selection committee meetings held from 08.12.1982 to 18.12.1982 for appointment to various Group “A” posts at the AIIMS*”) was however, decided as under:

The following paragraph be added at the end of the minutes of GB/3.

“The Governing Body, after discussion, decided that the policy of Reservation for Scheduled Castes/Scheduled Tribes candidates, as prescribed by the Government, be followed for appointment to faculty posts also.”

(iii) Accordingly, the matter was referred to the Ministry of Health & F.W. and it was proposed that the reservation should be made applicable initially only at the 1st entry level posts of Lecturer (*re-designated as Assistant Professor w.e.f. 01.01.1986*) and all other faculty posts viz. Assistant Professor (*re-designated as Associate Professor w.e.f. 01.01.1986*), Associate Professor (*re-designated as Additional Professor w.e.f. 01.01.1986*) and Professor should continue to remain outside the purview of the reservation. This was proposed, keeping in view of the decision of the Government of India, Department of Personnel & A.R's O.M. N.9/2/73-EST(SCT) dated the 23-06-1975 regarding reservation of Scientific and Technical posts which states as under:

“The reservations for SC & ST apply also to appointment made to Scientific and Technical posts up-to and including the lowest grade of Group A (Class-I) in the

respective services and such posts are not exempted from the purview of the reservation orders.”

(iv) The Government of India, Ministry of Health & F.W. vide their letter No. V.16020/77/82-ME (PG) dated the 24th March, 1983 with the approval of the Union Health Minister in his capacity as President; AIIMS conveyed that the reservation orders in favour of SCs/STs for appointment to faculty posts be followed by the Institute.

3 **Concept of floating reservation**

In spite of the aforesaid instructions of the Government, the Institute had given effect that the reservation will be made applicable only at the entry level post of Lecturer (*re-designated as Assistant Professor*) since 11-01-1983. During this period the Institute did not find sufficient number of suitable candidates for the posts reserved for SC & ST candidates in spite of repeated efforts, resulting that a good number of lecturers posts in various specialties remain un-filled. Therefore, the Governing body while approving the minutes of the Selection Committee meeting held on 20th May, 1987 observed that the posts of Lecturers (*Assistant Professor*) may be reserved without mentioning their specialty and wherever SC and ST candidates are available and found suitable, the concerned posts be treated as reserved for SC & ST candidates. If no SC & ST candidates are available, the posts may be filled in amongst the general candidates but in order to protect the legitimate interest of the SC/ST categories, an equivalent number of posts would be carried forward to the next round of recruitment. It was the origin of the concept of “Floating Reservation” at AIIMS.

4. **Preparation of reservation roster**

(i) The Governing Body held on 13-08-2008 and Institute Body held on 18-08-2008 in its meeting decided as under:

“The Governing Body decided that there should be no floating system of reservation in the Institute for recruitment to faculty posts as it would amount violation of the instructions of the Government of India and 200 points Reservation roster be

applied for recruitment to faculty posts at Professors, Additional Professors, Associate Professors and Assistant Professors.

(ii) The Institute Body in its meeting held on 26.11.2009 while considering the action taken on the minutes of the Governing Body meeting held on 13.08.2008 vide Item No. IB/4 decided that the AIIMS officers will prepare a proper post-based reservation roster for AIIMS faculty posts with the assistance from the Health Ministry & the DoPT for this purpose. Accordingly, the Director, AIIMS set up a Committee comprising of the Deputy Director (Administration) as Chairman, Medical Superintendent, AIIMS, Sub-Dean (Acad.), Liaison Officer for SCs & STs for examining the possibility of grouping of various posts as provided in the DOP&T guidelines. The Committee completed the task of reservation roster for each cadre. This was strictly in accordance with the instructions conveyed by the Department of Personnel and Training through the Ministry of Health and Family Welfare.

(iii) Subsequently as per the directives of the Government of India, Ministry of Health and Family Welfare issued vide their letter No.F.16020/6/2010-ME-I dated the 1/4th February, 2010, Sh. S.K. Dasgupta, former Director to the Government of India, Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pension was engaged to work out Department-wise roster for faculty posts in respect of SCs/STs/OBCs.

(iv) The Governing Body in its 144th meeting held on 27.11.2010 vide item No. GB/7 approved the implementation of the reservation rosters and also gave direction to go-ahead for initiation of the recruitment process for the posts of Assistant Professors/Lecturer in Nursing.

5. **Re-drawing of Reservation Roster of Faculty in 2021:**

The Ministry of Health and Family Welfare has directed vide letter dated 23th February, 2021 to implement Teacher's Cadre Act, 2019 in Reservation Roster and re-draw the reservation roster in all AIIMS. Accordingly, Reservation Roster for Faculty posts have been re-drawn and now finalized.

6. The reservation policy is being followed for appointment through Direct Recruitment and by Promotion, in all Group A (Non-Faculty), B, C & D categories of posts at the AIIMS, since inception of the Institute viz. 1958, in the following manner:

15% for Scheduled Castes and 7.5% for Scheduled Tribes since inception of this Institute.

The reservation orders of the Government are followed at the AIIMS, New Delhi mutatis – mutandis.

7. **Reservation policy in Graduate & Postgraduate Courses**

The Institute follows the GOI Reservation Policy for undergraduate and post graduate course for OBC=27 %, SC=15%, ST=7.5%, EWS=10% & PwBD=5% (on horizontal basis) in Junior Resident (Acad.), MBBS, B.Sc. (Hons.) Nursing, B.Sc. (Post Basic) and B.Sc. MTR, B.Sc. Optometry, B.Sc. Dental Operating Room Asstt., BSc. in Dental Hygiene and M.Sc., MSc Nursing and MSc. Biotech courses.

8. **Reservation in Academic Posts**

- i) As per Government of India Reservation Policy, AIIMS, New Delhi reservation given to OBC=27 %, SC=15%, ST=7.5% on posts of the Senior Resident (Non-Acad.) and Junior Resident (Non Acad.).
- ii) The Reservation Rosters drawn in respect of Senior Residents (Non-Academic) based on 120 point and 13 points depending on the number of vacancies in various departments. There are more than 1110 sanctioned posts of Senior Resident in about 89 Departments/Specialties and Reservation Roster is drawn based on 120 points for more than 13 posts and 13 points up to 13 posts in respect of Senior Residents.
- iii) At present there are 215 Posts of Junior Residents (Non Academic) in about 26 specialties/departments. The vacancies/posts can be clubbed based on similar Educational Qualifications, 200 points Reservation Roster is applied for 207 posts and where the vacancies are less than 13 and cannot be clubbed, 13 points roster is applied for drawing Reservation Roster.

- iv) Reservation Policy as per Govt of India Guidelines is being followed for filling up vacancies of Senior/Junior Residents i.e. SC (15%), ST (7½ %), OBC (27%) and PWD (4% on horizontal basis).
- v) Recruitment of Senior Residents (Non-Academic) and Junior Residents (Non-Academic) is a continuous process made for two sessions i.e. January and July every year.

B. RESERVATION IN MBBS AND PG LEVELS

9. The Committee desired to know about reservation policy being followed in MBBS and PG level, details of reservation policy followed in admission processes in AIIMS with percentage of SC/ST students, seats reserved and filled for SC/ST candidates for admission in UG and PG for various Medical courses in all the AIIMS in the country during last 05 years along with the reasons for unfilled/vacant seats, if any, during the aforesaid period.

10. The Ministry/AIIMS, in a written reply stated that Reservation policy is followed in MBBS & PG Level. AIIMS, New Delhi follows the Govt. of India reservation policy i.e. reservation to OBC=27 %, SC=15%, ST=7.5%, EWS=10% & PWBD=5% (on horizontal basis).

11. The Details of seats reserved and filled for SC & ST candidates for admission in UG and PG for various medical courses during the last 05 years at the AIIMS, New Delhi are enclosed at **Annexure-I & Annexure-II** respectively.

12. Information in respect of other AIIMS is at **Annexure III**.

C. RESERVATION POLICY FOLLOWED FOR AD-HOC ASSISTANT PROFESSOR

13. In a written reply furnished to the Committee about the number of SCs and STs Assistant Professor working at AIIMS during the last 5 years and the number out of them appointed on regular basis and also to provide details of reservation policy followed for ad-hoc Assistant Professor in AIIMS with special reference to SC/ST employees, the Ministry/AIIMS, New Delhi, stated that no adhoc faculty was appointed during the last five years and that faculty are appointed on contract basis. Details of SC/ST, appointed on contract basis during last five years is stated as under:

Appointed		Regularized		Reason for non regularization
2018	04-SC	2019	04-SC	All regularized

	02-ST		02-ST	
2019	--	--	--	--
2020	06-SC 03-ST			Due to revision of Reservation Roster, Selection process yet to be done.
2021	--	--	--	--

Same Reservation Policy is followed for Contractual appointment as in Regular Appointment in AIIMS, New Delhi.

D. COMPLAINTS/GRIEVANCES

14. In reply to a query on the details of grievance of students/faculty received by the administration of AIIMS in the last five years, the mechanism followed in AIIMS to resolve these cases alongwith the details of number of complaints resolved and the number of complaint remaining unresolved in the last three years with special reference of SCs/STs, the Ministry/AIIMS in their reply has stated that a representation of Dr. Biplab Mishra, Professor of Surgery, JPNATC, AIIMS for resolving his grievance in the matter of inter-se seniority at AIIMS, New Delhi has been received. This issue was placed before 158th Governing Body vide Item No.GB-158/11 and GB decided his representation as follows:

“The Governing Body deliberated on the representation at length. Governing Body decided that decision of the Institute is correct and promotion can be given only when Standing Selection Committee found Candidate to be suitable. Governing Body decided that status quo be maintained in case of Dr. Biplab Mishra and his representation is not agreed. Members also commented in a general way that sanctity of process of selection should be preserved and it should be done transparent manner.”

15. A complaint made by Dr. Swati Verma, Senior Resident was examined by a committee constituted for the Redressal of grievances of SC/ST/OBC Employees at AIIMS, New Delhi. On the basis of the report of the committee a Chargesheet dated 27.11.2020 has been issued to Dr. Vilas D. Samrit, Associate Professor, CDER, AIIMS, New Delhi. The Inquiry Officer (I.O.) & Presenting Officer (P.O.) have been appointed to inquire into the charges framed against him and the inquiry is still under process.

16. In response to queries raised by the Committee on recent reports of atrocities cases in AIIMS leading to suicides of faculties and students in the institutions and also any special complaints of SC/ST students/faculty with respect to harassment in the last three years the Ministry/AIIMS in their stated that no such representations have been reported for suicide/harassment in the case faculty posts and students at AIIMS, New Delhi in the last three years.

17. It has also been submitted that a Student's Welfare Centre is working for welfare of all Undergraduate/Postgraduate Students under the Chairmanship of Dr. Pratap Sharan, Professor of Psychiatry. For about 5000 scholars, currently, 3 full time clinical psychologists are employed with the Students Wellness Centre to attend to students' help-needs. Nine (09) faculty members from the Department of Psychiatry and National Drug Dependence Treatment Centre, AIIMS actively supervise the student Wellness Services (Full time equivalent: 02 Professional). They are supported by about 100 mental health professional employed by the department of Psychiatry and National Drug Dependence Treatment Centre, AIIMS, which includes Psychiatrists (about 80), Clinical Psychologists (about 10) and Psychiatric social workers (about-5) and Occupational Therapist (1). If all professional re considered the scholar to professional ratio is about 50:1. If the active professional (at full-time equivalents) are considered the scholar to professional ratio is about 5000:1.

18. Since the employment of 3 fulltime clinical psychologists at the Student Wellness Centre a year ago, 90 scholars have utilized the services and about 1150 sessions have been conducted. Students who need more specialized services are referred to the Psychiatry department with their concurrence (the uptake of mental health services by suitable prepared students is high – nearly 100%), about 20 such referrals have been made.

E. SC AND ST CELL/LIAISON OFFICER

19. In reply to a query on composition and staff strength of SC/ST Cell in AIIMS and also on whether Liaison Officer has been appointed who belongs to SC/ST, the Ministry/AIIMS stated that AIIMS, New Delhi established a SC/ST Cell. Dr. Rajpal, Professor of Ophthalmology, Dr.RPC belonging to SC/ST category has been appointed as Liaison Officer at AIIMS, New Delhi. All the recruitment is done in accordance with the reservation policy of the Government of India in consultation with the Liaison Officer.

20. The Liaison Officer is to inspect the roster, to attend DPC as a member of the Committee, interact with the administration for any grievance of the SC/ST Employees of AIIMS, to attend the meetings organized by SC/ST Association and to maintain statistical data of the representation/Grievances of SC-ST Employees. The composition of the Cell is as under:

1.	One Sr. Administrative Officer	In-charge
2.	One Jr. Administrative Assistant	Dealing with grievance matters and the work allotted by In-charge of the Cell. Diary/Dispatched/Typing and Misc. Work
3.	One Data Entry Operator (Outsource)	

21. The SC/ST Cell is functioning under the Chief Administrative Officer, AIIMS, New Delhi. A committee has also been constituted to examine the complaints received from the SC/ST/OBC Employees of AIIMS.

22. A Liaison Officer is appointed for the SC/ST Community. At present, Dr. Rajpal, Professor of Ophthalmology, Dr.RPC belonging to SC category is Liaison Officer at AIIMS, New Delhi. All the recruitment is done in accordance with the reservation policy of the Government of India in consultation with the Liaison Officer. The Rosters are inspected by the Liaison Officer of the AIIMS from time to time. Roster/reservation position of the post is shown to the Liaison Officer in each case before recruitment under both the modes is made.

F. PARA MEDICAL STAFF

23. On being asked about the percentage of SCs and STs in Para Medical Staff at AIIMS the Government in their reply stated as below :

Status	Total Number of employees	SC	%	ST	%
Paramedical posts	6552	1068	16.30	484	7.38

G. FACULTY ROSTER

24. (i) The Committee desired to know the silent features of AIIMS Act, 1956 particularly provisions for SC/ST reservation and preparation of roster and also if the roster is verified by the DoPT at any given point of time.

The Ministry/AIIMS in a written reply stated that there are no provisions for SC/ST reservation in AIIMS Act, 1956. However, the AIIMS, New Delhi follows the guideline/instructions issued by the Government of India regarding reservation in appointments.

Proper Reservation Roster was framed as per DoPT guidelines.

- (ii) On being asked the aspects for preparing faculty roster by the University or DoPT the Committee have been informed that the Institute has Liaison Officer for SC/ST who checks roster for posts before these are filled up. Rosters are being maintained for direct recruitment for all faculty posts as per DoPT Guidelines. The rosters are being checked by the Liaison Officer for SC/ST of AIIMS on a regular basis and also reservation position of the post is shown to the Liaison Officer before recruitment is made.
25. The reservation roster/selection procedure in respect of Junior Residents and Senior Residents is presently approved by Dean (Academic) and Liaison Officer for SC&ST as well as Liaison Officer for OBC at AIIMS, New Delhi. The roster for PWD posts is approved by the Liaison Officer for PWD category. The reservation rosters are prepared as per guidelines issued by DOPT.

(i) The selections for Senior Residents (Non-Academic) are held regularly every 6 months. These selections are held for all backlog vacancies and new vacancies which arise in between two sessions. The selections are made on the basis of merit without any cut off based upon the cumulative score in written examination as well as interview. In between regular sessions, special recruitment drives/Walk-in-Interviews are held to fill up all unreserved as well as Reserved/Backlog posts. Selections in the Special Recruitment Drives/Walk-in-Interview are made based upon interview only. Announcements about regular selections as well as special recruitment drives/walk-in-interviews are made in leading national dailies with sufficient notice for potential applicants.

(ii) Further, for the vacant posts of Senior Residents/ Senior Demonstrators the 13 point and 120 point roster is followed for the selection. The post advertised include backlog vacancies which are not getting filled on regular advertisement because of reasons as mentioned below.

(iii) Admissions of Junior Residents as well as Senior Residents are done in every 6 months. After admission process is over in any session (for January & July sessions) any seats which remain vacant or any vacancies which arise because of resignation are filled in next session. It implies that vacancies which arise after 28th Feb/31st Aug (for January/July session respectively) are filled in next session i.e. within 6 months. Recruitment for posts of Non Acad. (SRs/JRs) is done through advertisement for Jan & July session. In case posts are not filled, special recruitment drives and walk-in-Interviews are also held as and when required.

26. Sometime due to following reasons, some posts may remain vacant:

(i) When somebody has joined in a specialty at AIIMS which is not his/her first choice and he or she gets selected at some other place in the subject of his/her choice, then these residents resign to join at the new places.

(ii) Senior Residents (Non-Academic): The post of SR (NA) is 3 years duration and this post is joined by doctors after completing MD/MS in the respective specialty. In this post, doctors get teaching and clinical experience before they join as specialists/faculty in other/same institutions. While pursuing Senior Residency (Non-Academic) some of these residents keep on applying for faculty/consultants position and super specialties course like DM/MCh/Fellowship. Some Senior Residents (Non-Academic) leave to start their own practice in India or go abroad.

(iii) Junior Residents (Non-Academic): The post of JR (NA) is 6 months duration and resignation is received frequently in every session as the selected JRs need to join in PG courses.

(iv) Recruitment of Senior Residents (Non-Academic) and Junior Residents (Non-Academic) is a continuous process made for two sessions i.e. January and July every year.

(v) Counseling process for all seats/posts which will be falling vacant due to completion of course/tenure or resignation etc. during July, 2018 session has been completed and joining process for July, 2018 session is in progress.

(vi) In order to fill vacancies special recruitment drives and walk-in-Interviews are also held as and when required.

27. On specific query of the Committee about the details of various changes made in the AIIMS Act, 1956, if any, for reservation for SCs/STs till date, the Committee has been informed that there is no changes made in the AIIMS Act, 1956 for reservation for SCs/STs in respect of Non-faculty posts.

H. GOVERNING BODY

28. On being asked about the constitution and mandate of the Governing body of AIIMS, and whether there is any Member of SC/ST in this Governing Body, the Government in their reply stated as under :

“The Governing Body is constituted by the Institute Body amongst its members. The Institute Body is constituted by the Central Government. Although there is no mandatory provision of having members belonging to SC/ST on the Governing Body. Governing Body is constituted and exercises its powers and discharges functions as per Section 10 of AIIMS Act, 1956 and Regulations 5 & 6 of the AIIMS Regulations, 2019”.

I. STAFF STRENGTH OF SCs/STs IN FACULTY

29. On a specific query on the status of strength of SCs and STs in faculty i. e. Assistant Professor, Associate Professor and Professor, it has been informed as under:

Name of post	Sanctioned Seat	In-position	SC	ST
Assistant Professor	951	676	98	31

Professor	125	33	06	01
Total		709	104 (14.67%)	32 (4.5%)
College of Nursing	35	34	05 (14.7%)	02 (5.8%)

J. RESERVATION AT ASSOCIATE PROFESSOR AND PROFESSOR LEVEL

30. The Committee desired to know whether reservation is applicable at Associate Professor and Professor level. The Government in their reply stated that Reservation is applicable at all levels including Professor & Associate Professor and Professor's posts under Direct Recruitment.

31. It has also been stated that most of the posts of Associate Professor (Direct) have been downgraded to the post of Assistant Professor and reservation at the level of Assistant Professor is applicable. The instructions/guidelines issued by Government of India for reservation in appointments are followed at AIIMS, New Delhi for the purpose.

K. ADMINISTRATION STAFF

32. On a specific query of the Committee on the status of Grade A, B & C level administration staff officers in AIIMS and also about Group A level SC/ST officers and percentage thereof, the Ministry/AIIMS stated as under:

The status of Grade A, B & C level Administrative Staff in AIIMS:-

S. No.	Group	Sanctioned Seats	In-position
1	A (Non-faculty)	21	16
2	B	196	155
3	C	418	292

The percentage of SC/ST officers in Group A level in Administration:-

S. No.	Group	Sanctioned Seat	In-position	SC	%	ST	%
1	A (Non-faculty)	21	16	3	19%	3	19%

L. JUNIOR RESIDENT (ACA.)

33. The Committee desired to know the reasons for the very less seats for SC/ST in Junior Resident (Acad.) as per **Annexure-IV** of the reply wherein the number of SCs and STs were very less during the year 2019-2020 seats and also efforts made to increase their strength. The Ministry/AIIMS in their reply have stated that some posts may remain vacant sometime due to the following reasons:

- i) When somebody has joined in a specialty at AIIMS which is not his/her first choice and he or she gets selected at some other place in the subject of his/her choice, then these residents resign to join at the new places.
- ii) Senior Residents (Non-Academic): The post of SR (NA) is 3 years duration and this post is joined by doctors after completing MD/MS in the respective specialty. In this post, doctors get teaching and clinical experience before they join as specialists/faculty in other/same institutions. While pursuing Senior Residency (Non-Academic) some of these residents keep on applying for faculty/consultants position and super specialties course like DM/MCh/Fellowship. Some Senior Residents (Non-Academic) leave to start their own practice in India or go abroad.
- iii) Junior Residents (Non-Academic): The post of JR (NA) is 6 months duration and resignation is received frequently in every session as the selected JRs need to join in PG courses.
- iv) In order to fill the vacant posts, the Special recruitment drives held as an when required from time to time.

M. RESERVATION IN PROMOTION

34. On being asked whether reservation in promotion is being implemented in AIIMS as per the Supreme Court judgment and DoPT circular No. 36012/11/2016 Estt. dated 15.06.2018, the Government in their reply stated that faculty is promoted under Assessment Promotion Scheme APS scheme as per the approved guidelines of Governing Body. Promotions under APS are not linked with vacancies. All those who belong to SC/ST category are promoted to next level after being found fit in APS.

35. The reply further stated that for non-faculty posts, reservation in promotion is implemented as per Supreme Court judgment and DoPT circular No.36012/11/2016 Estt. dated 15.06.2018 and also for the posts of Junior Resident (Non-Acad.) / Senior Resident (Non-Acad.) are tenure posts, hence, no promotion is applicable and only rotation as per Institute policy.

N. ROSTERS FOR SC/ST EMPLOYEES/ FACULTY

36. On being asked whether rosters in AIIMS are combined for all or separate rosters are maintained for SC/ST employees/faculty the Government in their reply stated that Reservation Rosters are being maintained for individual post as per DOPT guidelines in respect of Faculty as well as Non-faculty.

37. Further, the Reservation Rosters drawn in respect of Senior Residents (Non-Academic) based on 120 point and 13 points depending on the number of vacancies in various departments. There are more than 1110 sanctioned posts of Senior Resident in about 89 Departments/Specialties and Reservation Roster is drawn based on 120 points for more than 13 posts and 13 points up to 13 posts in respect of Senior Residents.

38. The reply, further stated that, at present there are 215 Posts of Junior Residents (Non Academic) in about 26 specialties/departments. The vacancies/posts can be clubbed based on similar Educational Qualifications, 200 points Reservation Roster is applied for 207 posts and where the vacancies are less than 13 and cannot be clubbed, 13 points roster is applied for drawing Reservation Roster.

39. Reservation Policy as per Government of India Guidelines is being followed for filling up vacancies of Senior/Junior Residents i.e. SC (15%), ST (7½ %), OBC (27%) and PWD (4% on horizontal basis). Recruitment of Senior Residents (Non-Academic) and Junior Residents (Non-Academic) is a continuous process made for two sessions i.e. January and July every year.

O. ISSUES OF INTER-SE SENIORITY

40. On being asked to submit a brief note on the issues of inter-se seniority of Prof. Biplab Mishra working in AIIMS Trauma Centre, the Government in their reply stated as under:

41. Dr. Biplab Mishra, Professor, General Surgery, Jai Prakash Narain Apex Trauma Centre of AIIMS, New Delhi was eligible to be considered for promotion to the grade of Additional Professor for the batch w.e.f. 01.07.2012 under Assessment Promotion Scheme. He was, along-with various other candidates, interviewed by the Standing Selection Committee. The Standing Selection Committee declared 17 candidates (including Dr.Biplab Mishra) 'UNFIT' for promotion.

42. These Faculty members made representation against the decision of the Standing Selection Committee. Their representations were placed before the Governing Body (the Appointing Authority) for consideration and further orders. The Governing Body in its 150th Meeting held on 28.02.2014 decided to refer back these cases to the Standing Selection Committee. Standing Selection Committee interviewed them again in April, 2014. Standing Selection Committee found 14 candidates out of 17 (including Dr. Biplab Mishra) declared 'FIT for Promotion'.

43. The recommendations of the Standing Selection Committee were placed before the Governing Body in its 151st meeting held on 12th May, 2014. The Governing Body also considered the issue of inter se seniority of these faculty members (who were found fit after review interview) & Governing Body decided in this matter as below:-

"Faculty members, who have been declared 'FIT' upon assessment by the Selection Committee, would be promoted to next grade from the date they were eligible. However, those faculty members who have been promoted following the review will be put below those who were declared 'FIT" from the respective dates in the first instance in 2013 and have already served in their respective higher grades for over one year"

44. Dr. Biplab Mishra, Professor of General Surgery for Jai Prakash Narain Apex Trauma Centre, AIIMS, New Delhi made a representation before the National Commission for Scheduled Castes regarding "Service Harassment". Consequent to this a hearing was held by Dr. (Ms.) Swaraj Vidwan, Hon'ble Member of the Commission. This was attended by Director, AIIMS, Joint Secretary from Ministry of Health & Family Welfare, Deputy Director (Admn.), AIIMS and Dr. Anurag Srivastava, HOD, Surgery on 25.4.2019 at 02:00 PM in her Chamber.

45. Subsequently an order was received from National Commission for Scheduled Castes, Govt. of India dated 07.06.2019 for follow up action subsequent to hearing held on

25.04.2019. It was advised that the matter of inter-se-seniority of Dr. Biplab Mishra may be placed before the Governing Body of the Institute. Accordingly, the matter was put up before the Governing Body in its meeting held on 18.06.2021.

P. NON- RESTORATION OF SENIORITY

46. The Committee desired to know the legal basis of not restoring seniority of Prof. Biplab Mishra by the Governing Body of AIIMS while review with fresh expert committee declared him fit on 28.02.2014 for promotion and annulled the decision of the earlier assessment on 19.07.2013 which declared him unfit for promotion without assigning any reasons. The Ministry/AIIMS in their reply stated that the recommendations of the Standing Selection Committee were placed before the Governing Body in its 151st meeting held on 12th May, 2014. The Governing Body also considered the issue of inter se seniority of these faculty members (who were found fit after review interview) & Governing Body decided in this matter as below:

“Faculty members, who have been declared ‘FIT’ upon assessment by the Selection Committee, would be promoted to next grade from the date they were eligible. However, those faculty members who have been promoted following the review will be put below those who were declared ‘FIT’ from the respective dates in the first instance in 2013 and have already served in their respective higher grades for over one year”.

47. On being asked reason for the justification of quoting agenda item No.GB/46/15 regarding 39 failed candidates in 2010 which is not at all identical, relevant, comparable with the case of Prof. Biplab Mishra and moreover it was specifically mentioned that it was one time relief measure and not to be quoted as precedent, the Ministry/AIIMS replied as under:

It is pertinent to mention here that in the year 2010, 39 faculty members were found Unfit for promotion under Assessment Promotion Scheme by the Standing Selection Committee.

Consequently after the consideration of their representations, all of them were considered as FIT for the promotion to their respective next higher grades. While making this decision, Governing Body in its 147th Meeting held on 14.04.2012 had then also decided on inter-se-seniority of these faculty members as below:-

“There was considerable discussion on the issue of promoting 39 faculty members, who had not been recommended for promotion by the Standing Selection Committee. It was pointed out that this would set a bad precedent and would send a wrong signal that promotions in the Institute could be obtained on considerations other than merit. At the same time, it was felt that in view of the significant shortage of doctors at faculty level and the long years of service rendered by the faculty in question, it would be appropriate to promote them by taking a lenient view. Considering all these aspects, the Governing Body by consensus decided in principal to promote the entire 39 faculty to their respective higher grades. It was categorically stipulated that this decision was in no way a reflection on the Standing Selection Committee and that this will be a onetime relief measure not to be quoted as precedent. The matter was accordingly resolved.”However, it was also mentioned that those faculty members who have been promoted following the review will be put below those who were declared ‘FIT” from the respective dates in the first instance in 2010 and have already served in their respective higher grades for over one year”

48. In response to queries raised by the Committee on how the decision of the latest Governing Body can be upheld in the light of the fact that these are now decided without any supporting reasons or speaking order, since in a leading judgment of the Supreme Court, it was clearly stated that any administrative decision without assigning reason is null and void. The comments of the Ministry of Health and Family Welfare on the issue vis-à-vis judgment of the Supreme Court was sought by the Committee. The Ministry/AIIMS in their reply stated that the Governing Body is the Appointing Authority for faculty position. The Governing Body considered the request of Dr. Biplabh Mishra against his non-promotion and decision was taken by the Governing Body.

Q. WELFARE MEASURES

49. On being asked about the overall welfare measures being taken by the AIIMS authorities for medical facilities to poorest of the poor including SC/ST who come to AIIMS for treatment the Ministry/AIIMS in a written reply stated that as far as AIIMS, New Delhi is concerned, it is informed that all poor indigent patient having BPL (Below Poverty Line) card are provided completely free treatment in AIIMS Hospital including provision of medicines, surgical consumables etc. They are also encouraged to obtain grant from PM Relief Fund, NIAF/ concerned SIAF, Chief Minister Discretionary fund, other funding agencies etc.

50. Also, the patients in AIIMS are treated according to their ailment by the concerned specialist doctors and as such there is no differentiation regarding providing treatment on the basis of caste, religions or socio-economic status of the patients.

R. RESERVATION IN SUPER-SPECIALTY COURSES

51. In reply to a query raised by the Committee on the views of the Ministry to introduce reservation for SCs and STs in super-specialty courses, the Ministry/AIIMS in their reply stated that there is no reservation policy applicable in the super-specialty courses at AIIMS, New Delhi at present.

52. The committee also desired to know about the SC/ST students who got admission in MBBS and MD at AIIMS during the last five years and reasons for not selecting SC and ST students as per their reservation. Minutes of the selection committee may be provided to the Committee for consideration. The Ministry/AIIMS in their reply have stated that the seats have been allocated as per counseling process. Only meritorious candidates got admission against UR seats and remaining candidates got admission as per their reservation.

S. OUTSOURCED/CONTRACTUAL WORKERS

53. In a reply to the Committee on the number of person working in AIIMS in outsourced/contractual at different level along with the proposals of Ministry to get such workers regularize and also on whether reservation is applicable in outsourced and contractual services being engaged in AIIMS, the Ministry/AIIMS in their reply that so far as Faculty is concern at present 54 contractual Assistant Professor are working in AIIMS, New Delhi and reservation are being implemented in contractual appointments.

54. So far as non-faculty posts is concerned, outsourced employees recruitment are being engaged through service provider on the basis of requirement of various Departments/ Centers of the Institute time to time against functional requirements. At present 2495 employees on various categories have been engaged through the outsource agency at AIIMS, New Delhi.

55. Contractual appointments for non-faculty posts are made against regular vacant sanctioned posts and the posts are filled up by taking into consideration the reservation status of the posts. At present 101 non-faculty employees on various categories have been engaged on contract basis at AIIMS, New Delhi.

56. Those who are working on contractual basis are regularized through process of regular recruitment i.e. written and or skill test for Group B & C posts and interview for Group A and faculty position.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE

FILLING OF VACANT FACULTY POSITIONS

1. The Committee note that out of total 1111 faculty positions, there are vacancies of 275 Assistant Professors and 92 Professor at AIIMS. The Committee observe that in spite of having proper eligibility, competence, fully experienced SCs/STs aspirant are not allowed to be inducted as faculty members even at initial stage. In some of the cases, the Committee are given to understand that some of the Jr. Resident Doctors belonging to SC/ST who worked for number of years on ad-hoc basis were not selected at the time of filling of regular vacancies by stating a stereo-type reply that no candidate found suitable and fit for induction. The Committee, therefore, are of the considered view that all existing vacant faculty positions must be filled within next three months. The Ministry of Health & Family Welfare must submit an action plan within 3 months from the date of presentation of the Report to both the Houses of Parliament. The Committee also have a firm view that in future too after filling up all the existing vacant positions, no faculty seat reserved for SC/ST shall be kept vacant for more than six months under any circumstances.

BIASED ASSESSMENT OF SC/ST CANDIDATES

2. The Committee are not inclined to accept the frequently stereo-type reply of the Government that “no sufficient number of suitable candidate could be found”. This is in fact not a correct picture of assessment of the SC/ST candidates who are equally bright and deserving. But they are deliberately declared as ‘not suitable’ because of wrong biased assessment by the Selection Committee just to deprive SC/ST candidates of their legitimate rights to be part of faculty member.” This vital issue can be addressed in a right direction by constituting a Selection Committee comprising primarily of SC/ST experts and Chairman. Following this process, induction of the SC/ST suitable candidates will be seen apparently at all positions of the faculty.

RESERVATION IN SUPER-SPECIALTY FIELDS

3. The Committee observe that the reservation is not extended/applied in super-specialty courses. As a result thereof, members belonging to SC/ST community are not able to enter the super-specialty courses, resulting in unprecedented and unwarranted deprivation of SCs and STs candidate and monopoly of the unreserved faculty members in the super-specialty fields. Reservation Policy must be enforced in all super-specialty fields at student as well as faculty level strictly to ensure presence of SC and ST faculty members there also. For the purpose, the Committee are of the firm view that effective mechanism be set up to send SC and ST doctors and students to undergo specialized training abroad so that their adequate representation may be seen visibly in all super-specialty fields.

MONITORING EVALUATION SYSTEM OF EXAMINATION

4. The Committee are given to understand that MBBS students from SC and ST community are declared failed a number of times in the MBBS course at first, second and/or third stages of professional examination despite sincere efforts by them. It has been often seen that these students had invariably done very well in theory examination but declared failed in the practical examinations. This clearly underlines the biasness towards SC/ST students. This must be dealt with firm decision and that a suitable examination monitoring system may be developed to put an end to this biased practice. Further, to prevent such practices, it is suggested that the SC/ST faculty may be involved as a routing in every such examination. Further, the Committee are made to understand that the examiners tend to ask the name of the students and try to judge/know if student belongs to SC/ST community. The Committee, therefore, recommend that the Ministry of Health and Family Welfare should take stern action to check such unfair practice in future. In fact, in order to solve these unfair assessments all students should be allowed to appear in exam using a fictitious code number only. Furthermore, the Dean-Examination must examine cases of all such students declared failed and submit a comprehensive report to the DGHS for further necessary action within a stipulated time limit.

RESERVATION IN CONTRACTUAL AND OUTSOURCED APPOINTMENTS

5. The Committee do understand that most of SCs and STs community are still living in deplorable conditions of human life and deprived of the basic amenities which are essential to live a respectable livelihood. Under the given situation covering group C posts/lower posts from regular to outsourced/contractual job is akin to depriving a poor of earning its bread and butter. The Committee, therefore, hold a firm view that there should not be contractual/outsourced appointment in even non-core areas like Safaikaramchari, Driver, Data Operator etc. As such in contractual appointment, there is no reservation policy followed which is against the DoPT guidelines and provisions of the Constitution which clearly stipulates for reservation of appointment or posts in favour of SCs and STs, which in the opinion of the State is not adequately represented in the service under the State. Moreover, India, being a Welfare State and largest Democratic Country in the world, must provide reservation/representation, concessions even in all contractual and outsourced work in Government and Private Services for their upliftment and to facilitate deprived SCs and STs to be a part of the mainstream of the Country. Moreover, the policy of contractual appointment creates scope for exploitation of the downtrodden classes through these contractors. The Committee therefore, recommend that Government may evolve a mechanism to check such exploitation of the underprivileged belonging to any class/category. The corrective steps taken in this regard may be informed to the Committee.

INCLUSION OF SC/ST MEMBER IN THE GENERAL BODY OF AIIMS

6. The Committee note that at present there is no SC and ST members in the General Body of the AIIMS, which in fact deprive SCs/STs of their legitimate rights to be part of the decision making process and policy matters and also to protect the interests of SCs and STs in service matters. It is legitimate expectations of the Committee that there must be an SC/ST member in the General Body of AIIMS to provide representation to SC/ST community and to protect their interests in service matters as well as to be part of the decision making process of the policy being framed by the AIIMS authority and the Ministry of Health and Family Welfare.

VERIFICATION OF ROSTER BY DOPT

7. The Committee are of the firm view that AIIMS authority must prepare a proper roster and get it verified from the DoPT. The Committee expect from the Government to fill up all vacant vacancies in teaching and non-teaching faculty including allied services like para-medical services and administrative service within 3 months from the date of presentation of the report and also to submit Action Taken Report to this effect.

COMPLAINTS AND GRIEVANCES

8. The Committee recommend that the Ministry of Health and Family Welfare and AIIMS collectively should made sincere efforts in resolving complaints and grievances of SC/ST faculty members, employees/students upto their satisfaction and ensure that they are not met with undue discrimination on any basis. The Committee have come across a case with a faculty member belonging to SC category who has been discriminated during the promotion of Additional Professor's post inspite of having all meritorious quality of excellent surgeon record and good conduct. Furthermore, inspite of clear cut decision of the National Commission of SCs and STs that gross injustice has been meted out to the surgeon inter-se seniority in the grade of Professor has not been restored so far. The Committee in the interest of justice to the individual a learned SC Professor earnestly request that matter may be placed before Governing body of AIIMS with SC members DGHS to review and decide the matter on merit. If necessary before placing the matter before the governing body of AIIMS matter may be refer to DoPT and Ministry of Law & Justice to take legal opinion in the matter. The Committee feel that after expert review committee decided the matter in favour of SC Professor surgeon, there is no ambiguity to provide him all consequential benefits including inter-seniority in Professor grade alongwith promotions. Legal advice received from the Ministry of Law and DoPT or outcome of the consideration of the Governing Body of AIIMS thereafter to tackle the issue of inter-seniority of SCs and STs at the level of faculty may be provided to the Committee for further course of action, if any, in the matter.

MAINTAINING PRESCRIBED PERCENTAGE OF RESERVATION

9. The Committee is made to understand that seats for Under Graduate and Post Graduate courses have been allocated as per counseling process and that only meritorious candidates got admission against unreserved seats and remaining candidates got admission as per their reservation. The Committee note that the overall percentage of admission of SCs and STs in MBBS and other Under Graduate Courses and also Post Graduate Courses in various AIIMS are far below the required level of 15 percent for SC and 7.5 percent for ST. This shows a very dismal picture with respect to filling up of Under Graduate and Post Graduate seats in SC and ST category in various AIIMS. The Committee therefore, strongly recommend that AIIMS should maintain strictly the prescribed percentage of reservation for SCs/STs in all courses. The Committee legitimately re-emphasize the fact that it is mandatory to maintain percentage of reservation to ensure more opportunity for SCs and STs. The Committee expect from the Ministry of Health and Family Welfare to make sincere efforts to fill up all vacant seats meticulously so that deserving candidates from SC/ST are not deprived of their entitled seats.

SPREADING AWARENESS ON FREE TREATMENT/FACILITIES

10. The Committee appreciate the welfare measures and facilities provided by AIIMS, New Delhi to all poor indigent patient having BPL (Below Poverty Line) card by providing completely free treatment in AIIMS Hospital including provision of medicines, surgical consumables etc. The Committee also appreciate the efforts of AIIMS for providing treatment to patients according to their ailment by the concerned specialist doctors without any differentiation on the basis of caste, religions or socio-economic status of the patients. However, the Committee are of the view that since AIIMS is providing such free facilities to poor patients it is also the absolute responsibility of the Ministry of Health and Family Welfare and AIIMS to put all these forth in public domain for information specially to the populous living in remote areas so as to reach the genuinely needy one's including the SC/ST community. For the purpose services of social medical welfare department of AIIMS may be utilised. The Committee therefore recommend that AIIMS should explore all possibility so that

information on such free treatment/facilities reach remote/rural and urban areas so that the interests of the poor are well served and the targeted and truly needy ones availed the said facilities.

New Delhi;
26th July, 2022
04 Sravana , 1944(Saka)

DR.(Prof.) KIRIT P. SOLANKI
Chairperson,
Committee on the Welfare of
Scheduled Castes and
Scheduled Tribes.

Annexure-I**Under Graduate Courses at AIIMS, New Delhi****i) MBBS**

Year	Total Seat Strength (MBBS)				Student's Admission against each category						Total		
					SC	ST	OBC	EWS	UR	Foreign National			
2017	107*	15% for SC	7.5% for ST	27% for OBC	15 seats 7.5 seats 27 seats	16	08	27+4 MRC +1 PWBD	Not applicable	44	06	106	
2018	107*	15% for SC	7.5% for ST	27% for OBC	15 seats 7.5 seats 27 seats	15+1 MRC	08	26+3 MRC +1 PWBD	Not applicable	45+1 PWB D	07	107	
2019	107*	15% for SC	7.5% for ST	27% for OBC	15 seats 7.5 seats 27 seats	14+1 (PwBD)	07	27+5 MRC +1PWBD	Not applicable	43+2 PWB D	07	107	
2020	132*	15% for SC	7.5% for ST	27% for OBC	10% for EWS	18.75 seats 9.375 seats 33.75 seats 12.50 seats	19+2M RC	09	34+3MRC & 3 PWBD	13+1 MRC & 1 PWBD	38+2 PWB D	07	132
2021	132*	15% for SC	7.5% for ST	27% for OBC	10% for EWS	18.75 seats 9.375 seats 33.75 seats 12.5 seats	Counseling pending						

Note: * 07 seven seats are reserved for Foreign Nationals.(Counseling pending for the session 2021-22)

ii) **B. Sc. (Hons.) Nursing**

Year	Total Seat Strength (MBBS)			Student's Admission against each category						Total
				SC	ST	OBC	EWS	UR	Foreign National	
2017	82*	15% for SC 7.5% for ST 27% for OBC	11 seats 06 seats 21 seats	11 + 1 (MRC)	6	21+14 (MRC)	Not applicabl e	24	2	79
2018	82*	15% for SC 7.5% for ST 27% for OBC	12 seats 06 seats 20 seats	12	6	19+10 (MRC) 1 (PWB D)	Not applicabl e	28	1	77
2019	82*	15% for SC 7.5% for ST 27% for OBC	11 seats 06 seats 21 seats	11	5+1 (PWB D)	21+14 (MRC)	Not applicabl e	24+1 (PWB D)	2	79
2020	101*	15% for SC 7.5% for ST 27% for OBC 10% for EWS	15 seats 07 seats 26 seats 10 seats	15	7	26+3 (MRC)	10	35	--	96
2021	101*	15% for SC 7.5% for ST 27% for OBC 10% for EWS	14 seats 08 seats 26 seats 09 seats	Entrance Exam/ Counseling pending						

Note : 05 (five) seats are reserved for Foreign Nationals. (Entrance Exam/counseling pending for the session 2021-22)

iii) **B. Sc. Nursing (Post Basic): for open candidates**

Year	Total Seat Strength (MBBS)				Student's Admission against each category						Total	Remarks					
					SC	ST	OBC	EWS	UR	Foreign National							
2017	15	15% for SC	7.5% for ST	27% for OBC	02 seats	01 seat	04 seat	2	1	3+4 (MRC) +1 (PWBD)	Not applicable	4	15	2			
2018	15	15% for SC	7.5% for ST	27% for OBC	02 seat	01 seat	04 seat	2	1	4+1 (MRC)	Not applicable	7	15	2			
2019	24	15% for SC	7.5% for ST	27% for OBC	04 seat	02 seat	06 seat	4+2 (MRC)	2	6+1 (MRC)	Not applicable	8+1 (PWBD)	24	4+2 (MRC)			
2020	30	15% for SC	7.5% for ST	27% for OBC	10% for EWS	05 seat	03 seat	09 seat	03 seat	5	3	9+1 (MRC)	3+1 (MRC)	8	30	5	
2021	30	15% for SC	7.5% for ST	27% for OBC	10% for EWS	05 seat	02 seat	08 seat	03 seat	5+2 (MRC)	2	8+1 (MRC)	1	10	39	One (1) seat is vacant due to non-reporting of candidates.	

iv) **B. Sc. Nursing (Post Basic) : only for AIIMS Departmental in-services (regular) candidates (non-transferable for open candidates)**

Year	Total Seat Strength (MBBS)			Student's Admission against each category					Total	Vacant	Remarks
				SC	ST	OBC	EWS	UR			
2017	15	15% for SC 7.5% for ST 27% for OBC	01 seats 01 seat 03 seat	1	1	3	Not applicable	5	10		
2018	15	15% for SC 7.5% for ST 27% for OBC	01 seat 00 seat 03 seat	1	0	3+2 (MRC)	Not applicable	4	10		
2019	24	15% for SC 7.5% for ST 27% for OBC	03 seat 01 seat 04 seat	2	0+1 (MRC)	0	Not applicable	7	10	6	SC-1,ST-1 & OBC-4 AIIMS departmental seats are vacant due to non availability of candidates.
2020	30	15% for SC 7.5% for ST 27% for OBC 10% for EWS	03 seat 02 seat 05 seat 02 seat	3+1 (MRC)	0	0	0	9+1 (PWB D)	14	6	ST-2, OBC-5&EWS-2 AIIMS departmental seats are convert to UR category due to non availability of Category candidates. However, only 3 seats are filled-up & remaining are lying vacant due to non availability of

											departmental candidates
2021	30	15% for SC 7.5% for ST 27% for OBC 10% for EWS	03 seat 01 seat 06 seat 02 seat	1+1 (MR C)	1+1 (MR C)	0	0	10	14	6	SC-1, OBC-6&EWS-2 AIIMS departmental seats are convert to UR category due to non availability of Category candidates. However, only 4 seats are filled-up & remaining are lying vacant due to non availability of departmental candidates

Note: 01 (one) seat is reserved for Foreign National.

*As per rule AIIMS Departmental seats are not converting to outsider

V) Paramedical Courses

a) Bachelor of Optometry Course

Year	Total Seat Strength (Paramedical)		Total student's admitted					Total	Foreign (FN) extra seat, if available	National seat, if
			SC	ST	OB C	EWS	UR			
2017	19 and 01 seat FN	15% for SC 7.5% for ST 27% for OBC	03	01	05	---	10	19	01	
2018	19 and 01 seat FN	15% for SC 7.5% for ST 27% for	03	01	05	----	10	19	01	

		OBC							
2019	19 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	02	02	05	---	10	19	00
2020	24 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	04	01	06	02	10	23	00
2021	24 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	Counseling pending						

b) B. Sc. (Hons.) Medical Technology in Radiography

Year	Total Seat Strength (Paramedical)		Total student's admitted					Total	Foreign National (FN) extra seat, if available
			SC	ST	OBC	EW S	UR		
2017	09 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	01	01	03	---	04	09	01
2018	09 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	01	01	02	---	05	09	01
2019	09 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	02	00	02	---	05	09	00
2020	11 and 01 seat	FN 15% for SC 7.5% for ST 27% for	01	01	03	01	05	11	00

		OBC						
2021	11 and 01 seat	FN 15% for SC 7.5% for ST 27% for OBC	Counseling pending					

c) B. Sc. in Dental Hygiene

Year	Total Seat Strength (Paramedical)	Total student's admitted	Total student's admitted					Total	Foreign National (FN) extra seat, if available
			SC	ST	OBC	EW S	UR		
2017	Course start from year 2018	15% for SC 7.5% for ST 27% for OBC	--	--	--	--	--	--	--
2018	04	15% for SC 7.5% for ST 27% for OBC	01	00	01	00	02	04	--
2019	04	15% for SC 7.5% for ST 27% for OBC	00	01	01	00	02	04	
2020	05	15% for SC 7.5% for ST 27% for OBC	01	00	01	00	02	04	
2021	02	15% for SC 7.5% for ST 27% for OBC	Counseling pending						

d) B. Sc. in Dental Operating Room Assistant

Year	Total Seat (Paramedical)	Strength	Total student's admitted					Total	Foreign National (FN) extra seat, if available
			S C	ST	OB C	EWS	UR		
2017	Course start from year 2018	15% for SC 7.5% for ST 27% for OBC	--	--	--	--	--	--	--
2018	08	15% for SC 7.5% for ST 27% for OBC	01	01	02	--	04	08	--
2019	08	15% for SC 7.5% for ST 27% for OBC	01	00	02	00	05	08	--
2020	10	15% for SC 7.5% for ST 27% for OBC	02	01	03	01	03	10	--
2021	02	15% for SC 7.5% for ST 27% for OBC	Counseling pending						

e) B. Sc. in Operation Theatre Technology

Year	Total Seat Strength (Paramedical)		Total student's admitted					Total	Foreign (FN) extra seat, if available	National seat, if
			SC	ST	OBC	EW S	UR			
2017	Course start from year 2018	15% for SC 7.5% for ST 27% for OBC	--	--	--	--	--	--	--	
2018	20	15% for SC 7.5% for ST 27% for OBC	00	02	05	00	13	20	---	
2019	05	15% for SC 7.5% for ST 27% for OBC	01	00	01		03	05	---	
2020	06	15% for SC 7.5% for ST 27% for OBC	01	01	02	01	01	06	---	
2021	06	15% for SC 7.5% for ST 27% for OBC	Counseling pending							

Post Graduate Courses at AIIMS, New Delhi**i) M.Sc. Courses (as per reservation policy: 15% for SC, 7.5% for ST, 27 % for OBC and 10% for EWS)**

Year	Sanctioned Seats	Total student's admitted						Foreign National (FN) extra seat, if available
		SC	ST	OBC	EWS	UR	Foreign National	
2017	49	07	02	12	NA	27	02	--
2018	49	04	02	12	NA	31	01	01 OBC seat converted to UR 03 SC seats converted to UR 02 ST seats converted to UR
2019	43	06	00	11	NA	25	02	02 OBC seats converted to UR 01 SC seat converted to UR
2020	53	02	00	09	02	29	02	11 seats vacant 04 OBC seats converted to UR 05 Sc seats converted to UR 01 EWS seat converted to UR 01 ST seat converted to SC
2021	53	05	00	07	03	33+1 PWB D	Nil	04 seats vacant 06 OBC seats converted to UR 01 EWS seats converted to UR 04 SC seats converted to UR 02 ST seats converted to UR 01 ST seat converted to SC

ii) M.Sc. (Nursing Courses)

Year	Sanctioned Seats	Total student's admitted						In-service students admitted	Remarks
		SC	ST	OBC	EWS	UR	Foreign National		
2017	22	3	01	06	NA	10	01		
2018	22	02	03	06	NA	11	01	07	
2019	28	04	01	09	NA	11	01	07	
2020	28	04	01	09	03	11	01	07	
2021	28	04	02	08	03	11	00	06	

iii) M. Biotechnology

Year	Sanctioned Seats	Total student's admitted						Remarks
		SC	ST	OBC	EWS	UR	Foreign National	
2017	14	01	00	04	NA	09	00	--
2018	14	02	01	04	NA	07	00	--
2019	14	01	00	03	NA	09 + 01 OPH	00	01 SC seat converted to UR 01 ST seat converted to UR
2020	18	00	00	00	01	07	01	10 seats vacant
2021	18	03	01	04	00	10	00	01 OBC seat converted to UR 02 EWS seat converted to UR

(iv) MD/MS/MDS/MD(HA) – excluding 06 years course

Session (twice in a year)	Advertised			Filled		
	Total	SC (15%)	ST (7.5%)	Total	SC	ST

January	2016	130	20	10	130	22	8
July	2016	138	20	10	138	20	10
January	2017	168	24	15	168	21	12
July	2017	208	31	15	201	30	12
January	2018	128	21	7	128	21	7
July	2018	190	28	14	189	28	14
January	2019	105	16	8	105	16	8
July	2019	146	20	12	145	20	12
January	2020	164	20	14	160	20	14
July	2020	242	38	17	225	37	17
January	2021	175	26	14	166	25	11
July	2021	230	34	17	220	32	16

ANNEXURE- IV**Junior resident - (Acad.) 2018-2021 SEAT DETAILS**

Course	Session	Total Seats	UR	SC	ST	OBC	EWS	F. National
MD/ MS/ MDS	Jan-18	152	79	21	7	34	0	10 (FN/SP)
	Jul-18	223	118	28	14	52	-	10 (FN/SP)+ PWD=1
	Jan-19	135	71	18	9	27	0	8/2=10 (/Spon)
	Jul-19	173	87	22	12	40	-	11 + PWD=1
	Jan-20	188	89	20	14	44	14	07
	Jul-20	260	111	37	17	58	23	14
	Jan-21	186	79	25	11	45	14	11 + PWD=1
	Session 2021 admission is under process							